

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 16.03.2017

ORDER NO. 33 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 27 of 2017 for **CESTAT Delhi** to the extent indicated below:-

On 17.03.2017 Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear the following ROM application **after the Excise Division Bench matters listed before Court No. 1 are over.**

1. C/ROM/51561-51562/2016 in A. NO. C/304 & 433/2011

On 17.03.2017 at 02:30 PM Hon'ble Sh. S. K. Mohanty, Member(Judicial) will hear the following Part heard matter.

1. E/52630-52632/2015

On 17.03.2017 at 02:30 PM Hon'ble Sh. V. Padmanabhan, Member(Technical) will hear the following ROM application.

1. ST/ROM/51785/2016 in A. NO. ST/1081/2010

By Order


(A.Mohan Kumar)
Registrar

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Deputy Registrar

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 16.03.2017

ORDER NO. 34 of 2017

The Hon'ble President may please to order the following sitting commencing from **20.03.2017 to 31.03.2017** or till further orders, whichever is earlier, for CESTAT Delhi to the extent indicated below:-

For the period 20.03.2017 to 24.03.2017


COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 20.03.2017 to 24.03.2017	Customs Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 20.03.2017 to 24.03.2017	Excise and Service Tax Division Bench matters
Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 22.03.2017 to 24.03.2017	Single Member Bench Matters

For the period 27.03.2017 to 31.03.2017

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	On 27.03.2017	Anti Dumping/Larger Bench matters
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 27.03.2017 to 31.03.2017	Excise Division Bench Matters.
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 27.03.2017 to 31.03.2017	Customs Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 27.03.2017 to 31.03.2017	Service Tax Division Bench matters

1. During the period of Anti Dumping/Larger Bench hearing, in the event of the matter being adjourned or otherwise, the original Benches will resume.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. On every Friday afternoon special bench sittings will be notified, if any.

By Order


16/3/17

(A.Mohan Kumar)
Registrar

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16/3/17
Deputy Registrar